## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 46 OF 2018 & IA NO. 233 OF 2018

## Dated: 17<sup>th</sup> December, 2018

#### Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. Ravindra Kumar Verma, Technical Member

<u>In the matter of:</u> Sai Wardha Power Generation Ltd.	Ver	Appellant(s) sus
Maharashtra Electricity Regulatory C & Ors.	Commis	ssion Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Parichita Chowhury
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Ms. Stuti Krishan for R-1
		Mr. G. Saikumar Ms. Shruti Awasthi for R-2

# <u>ORDER</u>

At the request of learned counsel appearing for the Appellant and the Respondent No.2, post this matter on <u>02.01.2019</u> along with Appeal No. 106 of 2018 and batch before the Bench presided over by Hon'ble Mr. Justice N.K. Patil consisting of Hon'ble Mr. Justice N.K. Patil and Hon'ble Shri S.D. Dubey, Technical Member before Court – II after obtaining necessary orders from Chairperson, APTEL.

(Ravindra Kumar Verma) Technical Member mk/bn (Justice N.K. Patil) Judicial Member